NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP No.42/ 2017	-	Hearing	241/	Amit Jnagal Vs Rare Mile Technologies
	1		242	Pvt. Ltd., & 2 Others Vs. Raremile
				Technologies Pvt. Ltd., & Others.

SL.	NAME (IN CAPITAL)
NO.	& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

DKARAN JOSEPH

9845211270

Petitioner

ORDER

PCS for petitioner is present. He requested time to comply the objections raised by the Registry. List it on 21/09/2017.

MEMBER(J)

MEMBER(T)